

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT**  
**HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CA/512/2018  
**NAME OF THE PETITIONER(S)** : Ponny Retails Pvt Ltd  
**NAME OF THE RESPONDENTS** : ROC, Chennai  
**UNDER SECTION** : Sec 252 of CA, 2013

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. D. Gopal and the Ld. Counsel Mr. Avinash Krishnan Ravi appears on behalf of RoC through video conferencing mode.

Reports are available and pleadings are completed in the matter.

List the matter on **12.04.2023** for further hearing.

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[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT